

**Foreign Direct Investment**

5610. SHRI YELLAIAH NANDI : Will the Minister of INDUSTRY be pleased to state :

(a) whether the Government propose to allow foreign direct investment to the tune of 51% of equity in unlisted companies by Foreign Institutional Investors (FIIs);

(b) if so, the details thereof;

(c) whether the Government are aware of the apprehensions expressed by the industry in this regard; and

(d) if so, the steps the Government are taking to allay such apprehensions ?

THE MINISTER OF INDUSTRY (SHRI MURASOLI MARAN) : (a) No, Sir.

(b) to (d). Does not arise.

[*Translation*]

**Export of Synthetic and Rayon Textiles**

5611. SHRI RAVINDRA KUMAR PANDEY : Will the Minister of TEXTILES be pleased to state :

(a) the quantum and value of synthetic and rayon textiles exported during each of the last three years;

(b) the foreign exchange earned during the above period and the net profits therefrom; and

(c) the steps the Government propose to take to enhance the export of synthetic and rayon textiles in future ?

THE MINISTER OF TEXTILES (SHRI R.L. JALAPPA) : (a) and (b). The export of synthetic and rayon textiles during the last three years have been as follows :

	Quantity (Tons)	Value (Million US \$)
1993-94	113871	587.81
1994-95	149386	784.59
1995-96	169580	935.21

(c) Government have been taking a number of steps to increase the exports of synthetic and rayon textiles, which include encouraging exporters to participate in buyer-seller meets, fairs and exhibitions; enabling import of capital goods at concessional duty export production; special arrangements for duty free import of raw materials for export production; ensuring increased availability of export credit etc

**Acquisition of Land by CIL**

5612. PROF. RITA VERMA : Will the Minister of COAL be pleased to state :

(a) the total area of land acquired by the subsidiary units of Coal India Limited after the nationalisation of the coal industry alongwith the area of land on which possession has not been given so far, subsidiary-wise;

(b) the number of families displaced as a result of this in each subsidiary, separately;

(c) the policy adopted for providing compensations and employment to these families;

(d) the number of families provided employment and compensation in each subsidiary, separately;

(e) the amount provided as compensation, unit-wise; and

(f) the number of remaining displaced families which are yet to be provided employment and compensation ?

THE MINISTER OF STATE OF THE MINISTRY OF COAL (SHRIMATI KANTI SINGH) : (a) to (f). Information is being collected and will be laid on the Table of the House.

**Electronic Voting Machines**

5613. SHRI NAND KUMAR SAI : Will the Minister of LAW AND JUSTICE be pleased to state :

(a) whether 15 lakhs electronic voting machines worth about 75 crores of rupees were purchased in 1989 and were utilised during the elections;

(b) if so, the utility assumed in respect of the size of ballot papers, problems of their printing problems related to booth capturing, fake voting, sealing of ballot boxes and counting of votes and the experiences came across in each case separately;

(c) whether the Election Commission had again recommended the purchase and use of electronic voting machines in the elections in 1991 and 1993;

(d) if so, the action taken by the Government thereon;

(e) the estimated expenditure likely to be incurred on both methods, the electronic voting machines system and present system in the elections of a common parliamentary constituency; and

(f) the comparative expenditure likely to be incurred in the process of these machines are used in the elections of two parliamentary constituencies and two legislative constituencies in the same area ?

THE MINISTER OF STATE OF THE DEPARTMENT OF LEGAL AFFAIRS, LEGISLATIVE DEPARTMENT AND DEPARTMENT OF JUSTICE (SHRI RAMAKANT D. KHALAP) : (a) and (b). 1.5 lakh electronic voting machines were purchased in 1989 at a cost of around Rs. 75 crore but these machines have not been used so far. In case the machines are used, no ballot papers or ballot boxes would